

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2291
ANSWERED ON:09.03.2011
NETWORK PROBLEM DUE TO JAMMER
Sudhakaran Shri K.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received complaints from Bharat Sanchar Nigam Limited (BSNL) customers about the poor quality of its services due to the installation of mobile jammer at Central Prison, Kannur;
- (b) if so, the details thereof;
- (c) whether similar complaints have been reported from other parts of the country;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to redress the grievances of the customers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) Yes, Madam. Complaints have been received from BSNL subscribers of Palikkunnu area Kannur during last few months about the poor quality of its services due to installation of mobile jammer at Central Prison, Kannur. Since, the jammer frequency signals are not limited to the jail compound premise only, it is affecting services of mobile customers in the surrounding area of Central Prison.
- (c) No, Madam.
- (d) Does not arise in view of (c) above.
- (e) The matter has already been taken up by local BSNL unit at Kannur, Kerala with the Superintendent of Central Prison Kannur for taking necessary action in this regard.